

**School Campus near Ludlow Castle,  
Delhi**

895. { **Shri Ram Krishan Gupta:**  
**Shri Chuni Lal:**

Will the Minister of **Education** be pleased to refer to the reply given to Unstarred Question No. 4491 on the 4th May, 1961 and state the further progress made in setting up a school campus near Ludlow Castle, Delhi?

**The Minister of Education (Dr. K. L. Shrimali):** The land acquisition proceedings are still in progress.

**Army Act**

897. { **Shri Ram Krishan Gupta:**  
**Shri Chuni Lal:**

Will the Minister of **Defence** be pleased to refer to the reply given to Unstarred Question No. 4492 on the 4th May, 1961 and state:

(a) whether Government have since considered the proposal to amend the Army Act; and

(b) if so, the result thereof?

**The Minister of Defence (Shri Krishna Menon):** (a) The proposal to amend the Army Act is still under consideration of Government.

(b) Does not arise.

**Juvenile Aid Bureau in Delhi**

898. { **Shri Ram Krishan Gupta:**  
**Shri Chuni Lal:**

Will the Minister of **Home Affairs** be pleased to refer to the reply given to Unstarred Question No. 4573 on the 4th May, 1961 and state at what stage is the proposal to start Juvenile Aid Bureau in Delhi?

**The Deputy Minister of Home Affairs (Shrimati Alva):** The matter is still under consideration of the Delhi Administration.

**Central Institute of Education**

899. { **Shri Ram Krishan Gupta:**  
**Shri Chuni Lal:**

Will the Minister of **Education** be pleased to refer to the reply given to Unstarred Question No. 4582 on the 4th May, 1961 and state the date from which the pay scale recommended by the University Grants Commission for Central Universities would be enforced in the Central Institute of Education?

**The Minister of Education (Dr. K. L. Shrimali):** The matter is under consideration.

**Coal Dumps in States**

900. { **Shri Ram Krishan Gupta:**  
**Shri Chuni Lal:**  
**Shri Subbiah Ambalam:**  
**Shri Aurobindo Ghosal:**  
**Sardar Iqbal Singh:**

Will the Minister of **Steel, Mines and Fuel** be pleased to refer to the reply given to Starred Question No. 647 on the 8th March, 1961 and state:

(a) whether the scheme to create coal dumps in States for emergency has been finalised;

(b) if so, the details thereof; and

(c) what has been its effect on the industries and coal business?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) Yes. The scheme has been accepted in principle by all the States. It has been put into effect already in U.P., Punjab and Kerala, and details in respect of others are being finalised.

(b) and (c). Under the scheme planned movement in block rakes or half rakes takes place to selected stations, fixed in consultation with State Governments. The scheme is at present intended for the benefit of small scale industries and consumers of brick-burning coal and soft coke. This will enable comparatively larger